

THE MINISTER OF CIVIL AVIATION (SHRI ASHOK GAJAPATHI RAJU PUSAPATI): (a) These airports are located in the part of the city, which are thickly inhabited by people all around. Therefore, there is no scope for expansion of the airport. The major constraints regarding expansion and security in respect of Mumbai and Kolkata airports are as under:-

MUMBAI AIRPORT

- (i) Unavailability of land for airport expansion and
- (ii) Existence of slums on a part of airport land.

KOLKATA AIRPORT

- (i) Non-availability of land for construction of new parallel runway for independent operation.
- (ii) Proximity of a religious shrine to the secondary runway resulting in reduced availability of runway for aircraft operations.

(b) Yes, Sir. 308.95 acres of airport land at Mumbai Airport is encroached by slums with approximately 75,000-80,000 hutments with 3-4 lakh slum dwellers.

(c) Efforts have been made in the past for *ex-situ* rehabilitation of slum dwellers but have not succeeded due to failure of the developer engaged for the purpose. Now Airports Authority of India (AAI) has accorded in-principle approval for *in-situ* rehabilitation of part of the encroachment. Government of Maharashtra (GoMh) is in the process of finalizing an airport specific slum rehabilitation scheme.

US Air bases in Indian Ocean and South China Sea

*94. SHRI BAISHNAB PARIDA: Will the Minister of DEFENCE be pleased to state:

- (a) the details of US Air bases in the Indian Ocean and South China Sea;
- (b) whether such bases pose a danger to the security of the country; and
- (c) whether India has taken up this issue with the US authorities, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (RAO INDERJIT SINGH): (a) to (c) As per information available, USA has a military base in Diego Garcia in the Indian Ocean. USA has no Air base in the South China Sea. In addition, the US has military facilities in some countries of the region under mutual arrangements.

As per the new framework for the India-US Defence relationship, signed in June, 2015, Defence and Security Cooperation is a key component of the bilateral relationship between India and the United States and has evolved to become a vital pillar of engagement between the two countries.

Opening Amrit Outlet in Kerala

*95. SHRI K.K. RAGESH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is aware of the increase in the number of cases of cancer and cardiovascular diseases in Kerala;

(b) whether the AMRIT (Affordable Medicines and Reliable Implants for Treatment) outlet, which provides drugs for cancer and cardiovascular diseases on affordable rates, is being opened in Kerala; and

(c) if so, the timeline for opening AMRIT outlet in Kerala?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) to (c) There are two Population based cancer registries (PBCR) in Kerala under ICMR that cover Thiruvananthapuram and Kollam districts. Based on these two PBCRs, the estimated number of new cancer (incidence) cases in Kerala for the last three years is given below:

Estimated Incidence in Kerala-All body sites-both sexes			
Year	2012	2013	2014
Estimated Incidence	43110	43315	43522

Robust data on time trends of Cardiovascular Diseases (CVDs) burden in Kerala is not available. As per WHO country profile for the year 2014, the Cardiovascular Diseases account for 26% of total deaths in India.

At present, AMRIT Outlet has been opened at AIIMS, New Delhi, and these Outlets are also approved for 6 new AIIMS and major Central Government Hospitals. However, M/s HLL Lifecare Ltd. which is a 100% Government of India owned PSU under this Ministry, has been directed to contact all States which may like to open AMRIT outlets in major State Government hospitals/institutions.